

ITEM NO.20

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 28125/2018

JAIRAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and Cr1. MP. No.112957/2018-EXEMPTION FROM FILING
O.T. and Cr1. MP. No.112952/2018-EXEMPTION FROM SURRENDERING)

Date : 20-08-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Petitioner(s) Mr. Abhishek Atrey, AOR
Ms. Leena Saxena, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Cr1. MP. No. 112952/2018 for exemption from surrendering is
rejected. However, the petitioner is granted six weeks' time to
surrender and file proof thereof in the Registry.

(SONALI SAUND)
SENIOR PERSONAL ASSISTANT

(ANITA RANI AHUJA)
COURT MASTER (NSH)